

As regards books prescribed for the universities in different courses of study, University Grants Commission has written to the Vice Chancellors of all the universities to take appropriate action in this matter. We have got certain guidelines framed by the NCERT to review school text-books.

17.42 hrs.

MOTION RE. CONTEMPT OF THE HOUSE

MR. CHAIRMAN: There is some announcement.

As the House is aware, at about 15.50 hours to-day, six visitors calling themselves Vijay Pal Singh, Ram Mehar, Bhim Singh, Kurdiya, Rishan Singh and Jai Kavar shouted slogans from the visitors' gallery. The Watch & ward officer took them into custody immediately, and interrogated them. The visitors have made statements, but have not expressed any regret for their action.

I bring this to the notice of the House for such action as it may deem fit.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): Sir, with your permission, I would like to move this motion:

"This House resolves that the persons calling themselves Vijay Pal Singh, Ram Mehar, Bhim Singh, Kurdiya, Rishan Singh and Jai Kavar who shouted slogans at about 3.50 p.m. today from the visitors' gallery, and whom the Watch and Ward Officer took into custody immediately, have committed a grave offence and are guilty of the contempt of this House.

This House further resolves that they be let off with a stern warning on the rising of the House today."

I hope that in order to keep the dignity and decorum of the House, the Motion will be adopted.

SHRI RAMAVATAR SHASTRI: What are the statements which they have made?

SHRI P. VENKATASUBBAIAH: Whatever the Chairman has to say, he has said it in the statement.

MR. CHAIRMAN: Details are being looked into. But now the Minister has moved this Motion.

The question is:

"This House resolves that the persons calling themselves Vijay Pal Singh, Ram Mehar, Bhim Singh, Kurdiya, Rishan Singh and Jai Kavar who shouted slogans at about 3.50 p.m. today from the visitors' gallery, and whom the Watch and Ward officer took into custody immediately, have committed a grave offence and are guilty of the contempt of this House.

This House further resolves that they be let off with a stern warning on the rising of the House today."

The Motion was adopted.

MR. CHAIRMAN: Now the Minister, Mrs. Sheila Kaul.

HALF-AN-HOUR DISCUSSION—
Contd.

REVIEW OF HISTORY AND LANGUAGE
TEXT-BOOKS—*Contd.*

SHRIMATI SHEILA KAUL: NCERT has given certain guidelines for reviewing school text-books; and all passages will be removed, which promote communalism, regionalism, linguism, casteism, obscurantism and superstition. And this will achieve the objective of a composite culture, as the hon. Member was saying. It will also bring in scientific temper, as referred to by the hon. Member. For